

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF OCTOBER, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.10.2015									31.10.2015
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8361	0	0	46	46	0	0	9	9	8398
2	CIVIL SECOND APPEAL	4103	0	0	49	49	0	0	15	15	4137
3	EXECUTION FIRST APPEAL	43	0	0	0	0	0	0	0	0	43
4	EXECUTION SECOND APPEAL	8	0	0	1	1	0	0	0	0	9
5	CIVIL MISC. APPEAL	24945	0	10	447	457	0	3	201	204	25198
6	CIVIL REVISION	372	0	0	19	19	0	0	6	6	385
7	CIVIL REVIEW	777	0	7	3	10	0	7	6	13	774
8	INCOME TAX REFERENCE	55	0	0	0	0	0	0	0	0	55
9	OTHER TAX REFERENCE	238	0	6	0	6	0	0	0	0	244
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	22	0	0	0	0	0	0	0	0	22
12	INCOME TAX APPEAL	3001	0	36	0	36	0	2	0	2	3035
13	WEALTH TAX APPEAL	50	0	0	0	0	0	0	0	0	50
14	SALES TAX REVISION	1051	0	0	6	6	0	0	30	30	1027
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	123	0	0	1	1	0	0	1	1	123
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	37	0	0	6	6	0	0	2	2	41
19	COMPANY APPLICATION	186	0	0	5	5	0	0	11	11	180
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	47	0	0	0	0	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	60	0	1	0	1	0	2	0	2	59
24	SPECIAL APPEAL (WRITS)	3572	0	123	0	123	0	161	0	161	3534
25	CIVIL CONTEMPT	3084	0	4	78	82	0	19	173	192	2974
26	CIVIL WRITS	52810	0	81	1715	1796	0	85	1177	1262	53344
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	680	0	0	2	2	0	0	1	1	681
	<b>TOTAL (A)</b>	<b>103635</b>	<b>0</b>	<b>268</b>	<b>2378</b>	<b>2646</b>	<b>0</b>	<b>279</b>	<b>1632</b>	<b>1911</b>	<b>104370</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	0	0	0	0	0	0	0	0	0	0
2	CRIMINAL APPEAL	18409	0	24	147	171	0	12	19	31	18549
3	CRIMINAL REVISION	5288	0	0	130	130	0	1	68	69	5349
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	6860	0	0	503	503	0	0	234	234	7129
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1930	0	0	1609	1609	0	0	1872	1872	1667
6	CRIMINAL CONTEMPT	26	0	0	0	0	0	2	1	3	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	99	0	22	0	22	0	24	0	24	97
9	CRIMINAL LEAVE TO APPEAL	612	0	7	38	45	0	1	62	63	594
10	CRIMINAL WRITS	273	0	1	37	38	0	1	18	19	292
	<b>TOTAL (B)</b>	<b>33498</b>	<b>0</b>	<b>54</b>	<b>2464</b>	<b>2518</b>	<b>0</b>	<b>41</b>	<b>2274</b>	<b>2315</b>	<b>33701</b>
	<b>TOTAL (A+B)</b>	<b>137133</b>	<b>0</b>	<b>322</b>	<b>4842</b>	<b>5164</b>	<b>0</b>	<b>320</b>	<b>3906</b>	<b>4226</b>	<b>138071</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	220	0	0	2	2	0	0	18	18	204
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	107	0	0	12	12	0	0	4	4	115
4	CRIMINAL TRANSFER	61	0	0	2	2	0	0	1	1	62
	<b>TOTAL (C)</b>	<b>389</b>	<b>0</b>	<b>0</b>	<b>16</b>	<b>16</b>	<b>0</b>	<b>0</b>	<b>23</b>	<b>23</b>	<b>382</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>137522</b>	<b>0</b>	<b>322</b>	<b>4858</b>	<b>5180</b>	<b>0</b>	<b>320</b>	<b>3929</b>	<b>4249</b>	<b>138453</b>